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Title : Introduction of the Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 2008.

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to abolish death penalty to women, children and indigent persons.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to abolish death penalty to women, children and indigent persons."

*The motion was adopted.*

SHRI MOHAN SINGH (DEORIA): I introduce the Bill.

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